

Bill Summary

The Indian Institutes of Management (Amendment) Bill, 2025

- The Indian Institutes of Management (Amendment) Bill, 2025 was introduced in Lok Sabha on August 18, 2025. The Bill seeks to amend the Indian Institutes of Management Act, 2017. The Act declares Indian Institutes of Management (IIMs) as institutions of national importance and regulates their functioning.
- **Establishing IIM Guwahati:** The Bill provides for establishing an IIM in Guwahati, Assam. Until the formation of the first Board of Governors of the institute, its functions will be carried out by persons appointed by the central government.

DISCLAIMER: This document is being furnished to you for your information. You may choose to reproduce or redistribute this report for non-commercial purposes in part or in full to any other person with due acknowledgement of PRS Legislative Research ("PRS"). The opinions expressed herein are entirely those of the author(s). PRS makes every effort to use reliable and comprehensive information, but PRS does not represent that the contents of the report are accurate or complete. PRS is an independent, not-for-profit group. This document has been prepared without regard to the objectives or opinions of those who may receive it.